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**BEFORE THE AJUDICATING AUTHORITY
(NATIONAL COMPANY LAW TRIBUNAL)
AHMEDABAD BENCH
AHMEDABAD**

IA 234 of 2017 in C.P. (I.B) No. 23/10/NCLT/AHM/2017



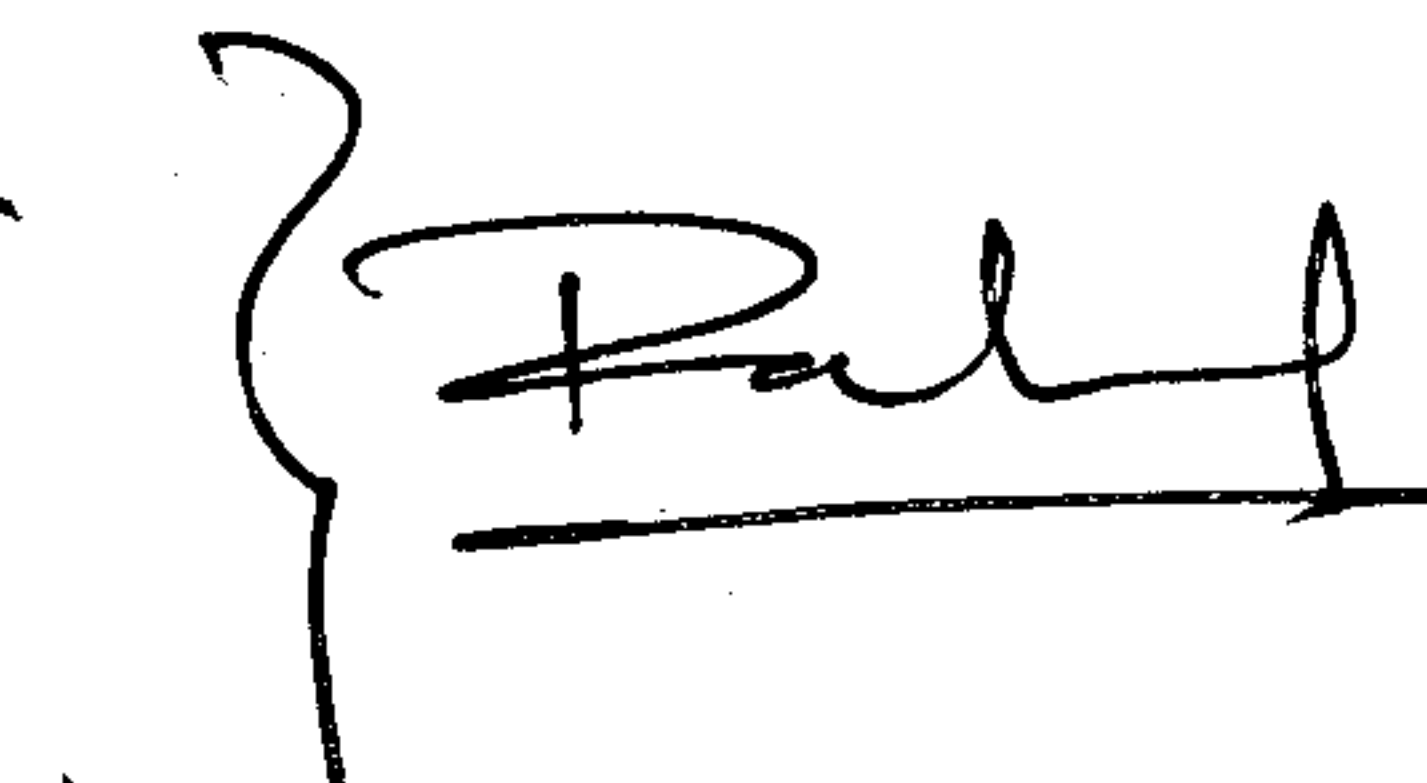
Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 24.08.2017**

Name of the Company: Rajkot Nagrik Sahakari Bank Ltd.
V/s.
New Tech Fittings Pvt Ltd Ltd. & Ors

Section of the Companies Act: Section 10 of the Insolvency and Bankruptcy
Code

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	CS Ashish Doshi	PCS	Rep. of IRP	
2.	SANGEETA BOHRA	ADVOCATE	Rep. of company	
	Nandish Chudgar a/w Raheel Patel i/b Nanavati Associates	Adv.	} Applicant	} 

ORDER

Learned Advocate Mr. Nandish Chudgar i/b Nanavati Associates present for Applicant (Rajkot Nagrik Sahakari Bank Ltd). Learned PCS Mr. Ashish Doshi present for Respondent (IRP). Learned Advocate Mrs. Sangeeta Bohra present for Respondent (New Tech Fittings Pvt Ltd).

Report of IRP filed.

Heard arguments of both sides in IA 234/2017.

This application is filed by the sole financial creditor that itself constituted committee of Creditors.

The relief prayed in this application is to replace the IRP by name Mr. Devendra Parmanand Jain with Mr. Ramubhai S. Patel as Resolution Professional under section 22(3) of the Code.

Perusal of the communication sent by IRP dated 01.07.2017 and report of IRP dated 23.08.2017 clearly goes to show that first meeting of CoC was called on 24.06.2017

and it was adjourned to 30.06.2017 and in the said meetings the sole financial creditor stated that they want to replace the IRP.


Learned Counsel appearing for the Original Applicant Corporate Debtor represented that they cannot raise any objection for replacing the IRP by CoC.

Hence, the name of Mr. Ramubhai S. Patel is recommended to the IBBI for confirmation.

Registry is directed to address a letter to IBBI accordingly.

Application is disposed of accordingly.

List the matter on 31.08.2017 for confirmation of RP.


BIKKI RAVEENDRA BABU
MEMBER JUDICIAL

Dated this the 24th day of August, 2017.